

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
B.A. No.9641 of 2020**

Rupesh Oraon ..... Petitioner  
Versus  
The State of Jharkhand ..... Opposite Party

**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

**Order No.04 Dated- 10.09.2021**

The record is put up today as the report is received from the learned trial court.

It is reported that the case has been disposed of.

Let the report be kept in the record.

**(Anil Kumar Choudhary, J.)**